

**IN THE NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **19.07.2024** THROUGH VIDEO CONFERENCING

PRESENT: HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

IN THE MATTER OF : Global Infra
Vs
AKR Holdings Pvt Ltd

MAIN PETITION NUMBER : CP/1011/IB/2018

(IA/MA) APPLICATION NUMBERS

IA(Liq. Progress)/1/2024; IA/314/CHE/2021; MA/416/2019; IA/157/CHE/2021;
IA/159/CHE/2021

ORDER

IA(Liq. Progress)/1/2024

Present: Ld. Counsel Shri. B Ramana Kumar for the Applicant /
Liquidator.

This application has been filed to take on record the 21st progress report for the quarter ended 30.06.2024.

Report is taken on record, subject to all just exceptions.

IA(Liq. Progress)/1/2024 is accordingly **disposed of**.

IA/314/CHE/2021; MA/416/2019

Present: Ld. Counsel Ms. Pavithra for the Applicant.

Ld. Counsel Shri. Narayanan for the Respondents No. 7 and 8 in
IA/314/CHE/2021 and for the Respondents No. 6 and 7 in
MA/416/2019.

Ld. Counsels for the parties submit that proposal for settlement is pending consideration before the Indian Overseas Bank.

At their joint request, list the application for outcome / hearing on
03.09.2024.

IA/157/CHE/2021; IA/159/CHE/2021

Present: Ld. Counsel Shri. B Ramana Kumar for the Applicant /

Liquidator.

Respondents are ex-parte.

Pleadings are complete.

Written submissions also filed.

List the applications for hearing on **03.09.2024**.

Sd/-

(VENKATARAMAN SUBRAMANIAM)
MEMBER (TECHNICAL)

MG

Sd/-

(SANJIV JAIN)
MEMBER (JUDICIAL)